

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1137 of 2019

IN THE MATTER OF:

Vipin Aggarwal

...Appellant

Vs

Vishal Fabrics & Ors.

....Respondents

Present:

For Appellant: None.

For Respondents: Mr. Tushar Tyagi, Ms. Nikshubha Sethi and Mr. A. Anand, Advocates for RP.

Mr. Shohit Chowdhry and Ms. Appbrita, Advocate for Intervenor.

Mr. Abhishek Amritanshu, Mr. Hassan Zubair Waris and Mr. Rohit Rajershi, Advocates for Intervenor.

ORDER

20.01.2020: Nobody appears for the Appellant. Learned counsel for Respondent and Intervenor are present. Appeal is dismissed for non-prosecution. Interim order(s) passed earlier stand vacated.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk